May, 1989 regarding delay in. passing Infant Code Bill which is pending for nearly three years; and

(b) if so, what steps Government propose to take for early passage of the said Bill.

THE MINISTER OF STATE IN THE DEPARTMENTS OP YOUTH AFFAIRS AND SPORTS AND WOMEN AND CHILD DEVELOPMENT IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI MARGARET ALVA): (a) Yes, Sir.

(b) Notices to the Lok Sabha Secretariat have been issued for consideration and passing of the Bill in the current session, of the Parliament 1989

## Raid by C B.I. at Office/Residence of KVS Asstt. Commissioner

- 2756, SHRI RAM AWADHESH SINGH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) whether it is a fact that the office/residence of the Assistant Commissioner of the Kendriya Vidyalaya Sangathan, Delhi Region, was raided/searched by a CBI team;
- . (b) if so, what are the circumstances which necessitated the action;
- (c) whether any prima-facts case has been established against them;
- (d) if so, what are the details in this regard?

THE MINISTER OF HUMAN RE-SOURCE DEVELOPMENT (SHRI P. SHD7 SHANKER): (a) to (d) Facts are being ascertained and shall be laid on the Table of the Sabha. Representation from Employees of Wnmg and Catering Service nnder North Blast Railway

- 2757. SHRI RATNA BAHADUR RAI: Will the Minister of RAILWAYS be Pleased to state.-
- (a) whether Government have received any representation from the Organisation of Employees against the contractors of Dining Car and Catering Services under the North East Railway demanding departmentalisation of the entire catering system; and
- (b) if so, what is' the reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) No, Sir. However, such representations were received regarding North East Frontier Railway.

(b) The proposal for departmenta-' lisation of entire catering service on North East Frontier Railway has not been agreed to.

Representation for Conversion of Metre Gauge Line into Broad Gauge line in Rajasthan

2758. SHRI PAWAN KUMAR BAN. SAL: Will the Minister of RAILWAYS be pleased to state:

- (a) whethe'r it is a fact that the people of some towns in Rajasthan have made a representation for the conversion of metre gauge line into broad gauge line in the Canal Loop Area and pending that asked for restoration of facilities for transmission of goods from the metre gauge to broad gauge at Suratgarh Junction; and
- (b) if so, what action has been taken in the matter?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAY